



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

**ITEM NO. 7 IN THE DAILY CAUSE LIST HAS BEEN
WRONGLY LISTED]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|--|---|--|--|
| MOTION | | | | |
| 60 | WP(C)/167/2022 FIXED | JAGADISH MASHAHARY AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR D KALITA MR. R MAJUMDAR MR R DHAR MRS. R RONGMEI MR B C MUCHAHARY | GA, ASSAM SC, HEALTH |
| 61 | WP(C)/6858/2022 FIXED, AT 2:00 PM | ANJUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS. | MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM | GA, ASSAM MR. D K BAGCHI |
| ORDERS | | | | |
| 62 | I.A.(Civil)/457/2017 FIXED in WA/280050/2016 | THE STATE OF ASSAM and ANR Versus SHYAMLAL SARKAR and 22 ORS, | MR. D SAIKIA MR. R MAZUMDAR MR. N SARMA | MR. P J SAIKIA (R- 1-3,- -11,14,15,17,21&22) MR. A K GUPTA R- 1-3,- -11,14,15,17,21and22 |
| | WITH WA/280050/2016 (Filing Number) | THE STATE OF ASSAM and ANR Versus SRI SHYAMLAL SARKAR and 22 ORS | MR.D SAIKIA MR.N SARMA | |
| 63 | WP(C)(Suo Moto)/8/2018 FIXED | X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS. | MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC | MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP) |
| 64 | WA/243/2022 BY SLIP | PRATAP CHANDRA NAYAK, FORCE NO. 850872588 ASSISTANT SI/GENERAL DUTY Versus THE UNION OF INDIA AND 4 ORS. B | MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA B SARMA | MR. K K PARASAR ASSTT.S.G.I. |

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
| 2) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 3) | MR. S K KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 4) | MS. S KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 5) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 6) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 7) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
| 8) | MR A GOENKA | 21-11-2022 | To | 30-11-2022 |
| 9) | MR R GOENKA | 21-11-2022 | To | 30-11-2022 |
| 10) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
| 11) | MRS. P B BORDOLOI | 24-11-2022 | To | 15-12-2022 |
| 12) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
| 13) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 14) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 15) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |
| 16) | MR D C K HAZARIKA | 29-11-2022 | To | 29-11-2022 |
| 17) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 18) | MR S DAS | 28-11-2022 | To | 29-11-2022 |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II]

**THIS BENCH WILL TAKE UP ADDITIONAL
HEARING CAUSELIST DATED 07-11-2022
TO 22-12-2022(RELATING TO DIVISION
BENCH-II) AND SPECIAL CAUSE LIST
DATED 21-11-2022 TO 02-12-2022(RELATING
TO DIVISION BENCH-II),ALONG WITH THE
FOLLOWING MATTERS**

**MATTERS RELATING TO CRIMINAL APPEAL WILL
BE TAKEN FIRST BEFORE ADJUCATING THE WP(C)
RELATING TO FOREIGNER MATTER]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|---|--|--|
| ADMISSION | | | | |
| 23 | WP(C)/3651/2022 FIXED, WITH LCR | RAJIB BHATTACHARJEE Versus THE UNION OF INDIA AND 6 ORS. | MS P AGARWAL MR. B J DAS | GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| 24 | WP(C)/5819/2022 FIXED, WITH LCR | AISHA BEGUM Versus THE UNION OF INDIA AND 7 ORS. | MR A SHARMA | SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T |
| | WITH I.A.(Civil)/3441/2022 in WP(C)/5819/2022 | AISHA BEGUM Versus THE UNION OF INDIA AND 7 ORS. | MR A SHARMA | GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| ORDERS | | | | |
| 25 | I.A.(Civil)/3467/2022 B/O in WP(C)/7221/2022 | MD. JAMIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS. | MD S HOQUE MR. M DEKA | GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI |
| | WITH WP(C)/7221/2022 | MD. JAMIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS. | MD S HOQUE MS. A BORUAH MR. M DEKA | GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI |

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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|-----|---------------------|------------|----|------------|
| 1) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
| 2) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 3) | MR. S K KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 4) | MS. S KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
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| 6) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 7) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
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| 10) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
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| 12) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
| 13) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 14) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 15) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |
| 16) | MR D C K HAZARIKA | 29-11-2022 | To | 29-11-2022 |
| 17) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 18) | MR S DAS | 28-11-2022 | To | 29-11-2022 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-54), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|--|--|---|
| MOTION | | | | |
| 52 | WP(C)/7605/2022 B/O | GIRINDRA MISRA AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MS. S DASGUPTA MS S DASGUPTA | GA, ASSAM SC, FINANCE |
| 53 | WP(C)/7642/2022 B/O | THE AYURVEDIC DOCTORS ASSOCIATION AND 2 ORS. Versus THE STATE OF ASSAM AND ANR. | MR B SINHA D TALUKDAR | SC, HEALTH AND F W |
| ADMISSION | | | | |
| 54 | WP(C)/2999/2020 PART-HEARD FIXED | PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS | MR. D K DAS MR H BETALA MR C KUMAR | MR. K N CHOUDHURY MR. S K GOSWAMI MR. N BARMAN MS P SARMA SC, WATER RESOURCE |
| 55 | WITH WP(C)/5575/2014 | SANJAI KUMAR MAHANTA Versus THE STATE OF ASSAM AND 10 ORS | MR.S K GOSWAMI MR. M MORE | DR.B AHMED MR D K DAS MR.D K DAS(R- 6&8)(R-3) MR.M HUSSAIN(R-5,7&11)(R- 6&8)(R-3) MR H BETALA MR C KUMAR SC, IRRIGATION MRH BETALA(R- 6&8) |
| | WITH I.A.(Civil)/1506/2020 in WP(C)/5575/2014 | ALL ASSAM TRIBAL SANGHA AND ANR. Versus SANJAI KUMAR MAHANTA AND11 ORS. | MR N DUTTA MS. S HAZARIKA | |
| 56 | WITH WP(C)/3129/2020 | PRANAB KUMAR TURUNG Versus THE STATE OF ASSAM AND 7 ORS. | MR. D K DAS MR H BETALA MR. R K AGARWALA | GA, ASSAM SC, WATER RESOURCE |
| | WITH I.A.(Civil)/1508/2020 in WP(C)/3129/2020 | ALL ASSAM TRIBAL SANGHA AND ANR. Versus PRANAB KUMAR TURUNG AND 9 ORS. | MR N DUTTA MS. S HAZARIKA | |

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|---------------|---|---|---|--|
| 57 | WITH WP(C)/3482/2020 | TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS. | MR D K DAS MR. R K AGARWALA MR H BETALA | GA, ASSAM |
| | WITH I.A.(Civil)/1512/2020 in WP(C)/3482/2020 | SARMISTHA BARUA Versus TABURAM PEGU AND11 ORS. | MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi | GA, ASSAM MR. D K DAS |
| | WITH I.A.(Civil)/1564/2020 in WP(C)/3482/2020 | SARMISTHA BARUA Versus THE STATE OF ASSAM AND 11 ORS. | MR. U K NAIR MR. P N GOSWAMI MR. R R Gogoi | GA, ASSAM MR. D K DAS |
| | WITH I.A.(Civil)/1605/2020 in WP(C)/3482/2020 | TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS. | MR D K DAS MR H BETALA | GA, ASSAM |
| | WITH I.A.(Civil)/57/2021 in WP(C)/3482/2020 | TABURAM PEGU AND 2 ORS. Versus THE STATE OF ASSAM AND 8 ORS. | MR D K DAS MR H BETALA | GA, ASSAM |
| 58 | WITH WP(C)/4319/2021 | SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR G BAISHYA MD. A HASSAN S K HAZARIKA | SC, FINANCE AND TAXATION GA, ASSAM |
| | WITH I.A.(Civil)/1945/2021 in WP(C)/4319/2021 | KAMALESWAR LAHARY Versus THE STATE OF ASSAM AND 7 ORS | MR. D K DAS | |
| | WITH I.A.(Civil)/2070/2021 in WP(C)/4319/2021 | SHANTANU DHAR AND ANR Versus THE STATE OF ASSAM AND 6 ORS | MR G BAISHYA MD. A HASSAN | SC, FINANCE AND TAXATION GA, ASSAM |
| ORDERS | | | | |
| 59 | Cont.Cas(C)/427/2020 FIXED | AMIT KUMAR DEB AND ANR. Versus Smti Debala Devi Das,IAS | MR. P K ROYCHOUDHURY MR. D K SARMAH MR H I CHOUDHURY MR G DEKA MS. A TALUKDAR | MR D KALITA MR. D NATH (R-2) MR D KALITA (R-2) |

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
| 2) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 3) | MR. S K KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 4) | MS. S KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 5) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 6) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
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| 9) | MR R GOENKA | 21-11-2022 | To | 30-11-2022 |
| 10) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
| 11) | MRS. P B BORDOLOI | 24-11-2022 | To | 15-12-2022 |
| 12) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
| 13) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 14) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 15) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |
| 16) | MR D C K HAZARIKA | 29-11-2022 | To | 29-11-2022 |
| 17) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 18) | MR S DAS | 28-11-2022 | To | 29-11-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|------------------------------|---|--|---|
| MOTION | | | | |
| 65 | WP(C)/7001/2022 FIXED | SABITA DEVI AND 26 ORS Versus THE STATE OF ASSAM AND 4 ORS | MR K K MAHANTA (Sr. Advocate) MR. M H ANSARI MR. S ALIM | SC, ELEM. EDU MR. S S ROY (r-5) MR. S S ROY (r-5) SC, SSA |
| ORDERS | | | | |
| 66 | Cont.Cas(C)/23/2022 FIXED | SMTI SAJAL KAMAL DAS Versus PREETOM SAIKIA, IAS AND 3 ORS | MR. S HAZARIKA MR S SARMAH | MR. D SAIKIA (R4) MR S M T CHISTIE (r-1,2) MS. P CHAKRABORTY (r-1,2) MR. R MAZUMDAR (R4) MR. U SARMA (R4) MS H TERANGPI MS H TERANGPI |

LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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|-----|---------------------|------------|----|------------|
| 1) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
| 2) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 3) | MR. S K KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 4) | MS. S KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
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| 9) | MR R GOENKA | 21-11-2022 | To | 30-11-2022 |
| 10) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
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| 12) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
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| 14) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 15) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |

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| 16) | MR D C K HAZARIKA | 29-11-2022 | To | 29-11-2022 |
| 17) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 18) | MR S DAS | 28-11-2022 | To | 29-11-2022 |



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-IV

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-IV, FROM
ITEM NOS.1-60), ALONG WITH THE FOLLOWING
MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------|------------------------|--|--|--|
| MOTION | | | | |
| 50 | WP(C)/7450/2022 B/O | GOPAL PRADHANI Versus THE STATE OF ASSAM AND 6 ORS | MR J MOLLAH MR J DAS | SC, P AND R.D. GA, ASSAM SC, IWT |
| 51 | WP(C)/7616/2022 B/O | NAZRUL ISLAM Versus THE STATE OF ASSAM AND 8 ORS | MR. A ROSHID MS. T BEGUM | SC, P AND R.D. GA, ASSAM |
| 52 | WP(C)/7636/2022 B/O | PRAFULLA BORO Versus THE STATE OF ASSAM AND 6 ORS | MR. A ROSHID MS. T BEGUM | SC, P AND R.D. GA, ASSAM SC, BTC |
| 53 | WP(C)/7641/2022 B/O | M/S PUL PUL MANUFACTURES Versus THE STATE OF ASSAM AND 2 ORS. | MR. R P SARMAH MS. T SOM MS N ISLAM MR. P TELI MS. L ISLAM | GA, ASSAM SC, HEALTH AND F W |
| 54 | WP(C)/7648/2022 B/O | DOMINIK INGTI Versus THE STATE OF ASSAM AND 3 ORS | MR J C GOGOI MR R DAS | GA, ASSAM SC, KARBI ANGLONG |

LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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|-----|---------------------|------------|----|------------|
| 1) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
| 2) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 3) | MR. S K KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
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| | | | | |
|-----|-------------------|------------|----|------------|
| 12) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
| 13) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
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(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.55-105), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|----------------------------|--|--|--|
| MOTION | | | | |
| 44 | WP(C)/7155/2021 BY SLIP | ROCKLAND MEDIA AND COMMUNICATION PVT LTD Versus THE UNION OF INDIA AND 6 ORS | MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA | SC, GST MR. S C KEYAL |
| ADMISSION | | | | |
| 45 | WP(C)/6446/2019 FIXED | KAGAJKAL MAZDOOR SANGH AND ANR. Versus THE UNION OF INDIA AND 3 ORS. | MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY | MR P CHOUDHURY MS B GOSWAMI ASSTT.S.G.I. |
| WITH | | | | |
| 46 | WP(C)/6330/2019 | CACHAR PAPER MILL OFFICERS AND SUPERVISORS ASSOCIATION AND ANR. Versus THE UNION OF INDIA AND 3 ORS. | MR. D. MOZUMDER MR. P. BORAH MR. S. BISWAS MS. P. CHOUDHURY | MR. P. CHOUDHURY MS. B. GOSWAMI ASSTT.S.G.I. |
| WITH | | | | |
| 47 | WP(C)/6468/2019 | CACHAR PAPER PROJECT WORKERS AND EMPLOYEES UNION AND 3 ORS. Versus THE UNION OF INDIA AND 3 ORS. | MR. D MOZUMDER MR. P BORAH MR. S BISWAS MS P CHOUDHURY | MRS. A GAYAN (R-1) MR P CHOUDHURY MS B GOSWAMI ASSTT.S.G.I. |
| 48 | WP(C)/8305/2019 BY SLIP | MAYUR DUTTA Versus THE FOOD CORPORATION OF INDIA AND 5 ORS. | MR A C BORBORA MR. U K NAIR MR H K DAS MR. N SAIKIA | SC, F C I |

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
| 2) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 3) | MR. S K KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 4) | MS. S KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 5) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 6) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 7) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
| 8) | MR A GOENKA | 21-11-2022 | To | 30-11-2022 |
| 9) | MR R GOENKA | 21-11-2022 | To | 30-11-2022 |
| 10) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
| 11) | MRS. P B BORDOLOI | 24-11-2022 | To | 15-12-2022 |
| 12) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
| 13) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 14) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 15) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |
| 16) | MR D C K HAZARIKA | 29-11-2022 | To | 29-11-2022 |
| 17) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 18) | MR S DAS | 28-11-2022 | To | 29-11-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

[CIVIL BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CIVIL BENCH-I(RSA AND
RFA)),ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|----------------------|--|--|---|--|
| <u>MOTION</u> | | | | |
| 49 | CRP/124/2022 B/O | MUSTT. AYESHA BEGUM LASKAR AND ANR. Versus MUSTT. FERDOUSIARA AHMED LASKAR AND 2 ORS. | MR. I ALAM Ms. R. R. BORAH MR. T SK | |
| 50 | CRP(IO)/289/2022 B/O | RASHIDA KHATUN MAZUMDER AND 8 ORS. Versus ISMAIL ALI MAZUMDAR | MS. R CHOUDHURY MR N RAHMAN | |
| <u>ORDERS</u> | | | | |
| 51 | I.A.(Civil)/1256/2020 FIXED in RSA/324/2018 WITH RSA/324/2018 | MD ALLAUDDIN AND ANR Versus MD SAMIM AHMED TALUKDAR AND 4 ORS MD ALLAUDDIN AND ANR Versus MD SAMIM AHMED TALUKDAR AND 9 ORS | MR. A C SARMA MR. B DEORI MR. A C SARMA MR. P CHAKRABORTY MR. B DEORI MR. B HALDAR | MS. I GOHAIN (R1-R5) MR M SARMA MS J A AHMED (R1-R5) MS. C KHAKHLARY (R1-R5) MR. M SARMA (R1-R5) MR. M SARMA (R1-R5) MS. I GOHAIN (R1-R5) MS J A AHMED (R1-R5) MS. C KHAKHLARY (R1-R5) MRS R DEKA |
| 52 | RSA/156/2022 FIXED WITH I.A.(Civil)/3189/2022 in RSA/156/2022 | M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR. M/S ARYA ERECTORS INDIA PVT. LTD. Versus PADUM DEORI AND ANR. | MR. N DEKA MR. M GOGOI MR A R BAROOAH MR. N DEKA MR. M GOGOI MR A R BAROOAH | MR S DAS FOR CAVEATOR |

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
| 2) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 3) | MR. S K KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 4) | MS. S KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 5) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 6) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 7) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
| 8) | MR A GOENKA | 21-11-2022 | To | 30-11-2022 |
| 9) | MR R GOENKA | 21-11-2022 | To | 30-11-2022 |
| 10) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
| 11) | MRS. P B BORDOLOI | 24-11-2022 | To | 15-12-2022 |
| 12) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
| 13) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 14) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 15) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |
| 16) | MR D C K HAZARIKA | 29-11-2022 | To | 29-11-2022 |
| 17) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 18) | MR S DAS | 28-11-2022 | To | 29-11-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

[For Monday,28th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.61-128), ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ADMISSION

| | | | | |
|----|-------------------------------------|---|---|---------------------------|
| 63 | WP(C)/5635/2017 PART-HEARD FIXED | JABUL AHMED Versus ASSAM POWER DISTRIBUTION CO. LTDAPDCL and 6 ORS. | MR.S DAS MR.M DUTTA MR.P HAZARIKA | MR.N J DUTTA SC, APDCL |
|----|-------------------------------------|---|---|---------------------------|

HEARING

| | | | | |
|----|--|--|--|--|
| 64 | WP(C)/5897/2009 WITH WP(C)/1810/2014 (D/O) FIXED | DR. DHANI RAM BARUAH and ANR. Versus THE STATE OF ASSAM AND ORS | MR.T C CHUTIA MR.N BARUA MRP BHARDWAJ MS.B DEKA MR.M K CHOUDHURY | MR.B N SARMA GA, ASSAM (MS. M. BHATTACHARJEE) SR GA,ASSAM |
|----|--|--|--|--|

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
| 2) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 3) | MR. S K KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 4) | MS. S KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 5) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 6) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 7) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
| 8) | MR A GOENKA | 21-11-2022 | To | 30-11-2022 |
| 9) | MR R GOENKA | 21-11-2022 | To | 30-11-2022 |
| 10) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
| 11) | MRS. P B BORDOLOI | 24-11-2022 | To | 15-12-2022 |
| 12) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
| 13) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 14) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 15) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |
| 16) | MR D C K HAZARIKA | 29-11-2022 | To | 29-11-2022 |

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|-----|--------------|------------|----|------------|
| 17) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 18) | MR S DAS | 28-11-2022 | To | 29-11-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CIVIL BENCH(CRP, CRP(I/O) AND MFA),ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|----|--|---|--|---|
| 43 | MACApp./992/2018 FIXED | ORIENTAL INSURANCE CO. LTD Versus SMTI KAMALA GOGOI AND 3 ORS | MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO | MR D MONDAL MR. P SARMA |
| | WITH I.A.(Civil)/4148/2018 in MACApp./992/2018 | ORIENTAL INSURANCE CO. LTD Versus SMTI KAMALA GOGOI AND 3 ORS | MS S MOCHAHARI MS. M CHOUDHURY MS M GAZLOO | |
| 44 | I.A.(Civil)/2646/2019 in MACApp./969/2018 (D/O), FIXED in MACApp./969/2018 | THE NEW INDIA ASSURANCE CO. LTD. NORTH EAST REGIONAL OFFICE and ANR. Versus SMTI RULI GOGOI and 5 ORS | MR. K K BHATTA MR J JOHN MS JONA TALUKDAR | MR. K K DUTTA |
| 45 | I.A.(CrI.)/746/2022 WITH LCR 1 FILE, B/O in CrI.Pet./608/2022 WITH CrI.Pet./608/2022 | THE DIVISIONAL FOREST OFFICER Versus DR. JAYADITYA PURKAYASTHA Versus DR. JAYADITYA PURKAYASTHA THE STATE OF ASSAM AND ANR | M ALAMGEER MR. A. ALAM | MR A ALOM MR. M ALAMGEER SC, FOREST |

LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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| | | | | |
|----|---------------------|------------|----|------------|
| 1) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
| 2) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 3) | MR. S K KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 4) | MS. S KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 5) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 6) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 7) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
| 8) | MR A GOENKA | 21-11-2022 | To | 30-11-2022 |
| 9) | MR R GOENKA | 21-11-2022 | To | 30-11-2022 |

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|-----|-------------------|------------|----|------------|
| 10) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
| 11) | MRS. P B BORDOLOI | 24-11-2022 | To | 15-12-2022 |
| 12) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
| 13) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 14) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 15) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |
| 16) | MR D C K HAZARIKA | 29-11-2022 | To | 29-11-2022 |
| 17) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 18) | MR S DAS | 28-11-2022 | To | 29-11-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,28th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CEL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|------------------------------|---|--|--|
| ADMISSION | | | | |
| 65 | WP(C)/4429/2021 FIXED | MAHBUB ALI AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER | GA, ASSAM SC, GHC SC, FINANCE |
| WITH | | | | |
| 66 | WP(C)/4389/2021 | GAUTAM KUMAR NATH AND 35 ORS Versus THE STATE OF ASSAM AND 3 ORS | MR. K N CHOUDHURY MR J ABEDIN MR. K I MAZUMDER | GA, ASSAM SC, FINANCE DEPTT. SC, GHC |
| BAIL HEARING (BA) | | | | |
| 67 | Bail Appln./3051/2022 B/O | NURUL ISLAM Versus THE STATE OF ASSAM | MRS S RAHANA MR. A M AHMED P. GHOSH | PP, ASSAM |

LEAVE NOTE OF ADVOCATES FOR 28/11/2022

| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
| 2) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 3) | MR. S K KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 4) | MS. S KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 5) | MR. R K D CHOUDHURY | 24-11-2022 | To | 02-12-2022 |
| 6) | MR B SINHA | 19-11-2022 | To | 03-12-2022 |
| 7) | MR. S P ROY | 21-11-2022 | To | 08-12-2022 |
| 8) | MR A GOENKA | 21-11-2022 | To | 30-11-2022 |
| 9) | MR R GOENKA | 21-11-2022 | To | 30-11-2022 |
| 10) | MR. M MAHANTA | 22-11-2022 | To | 02-12-2022 |
| 11) | MRS. P B BORDOLOI | 24-11-2022 | To | 15-12-2022 |
| 12) | MR. L TALUKDAR | 24-11-2022 | To | 08-12-2022 |
| 13) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 14) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 15) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |

| | | | | |
|-----|-------------------|------------|----|------------|
| 16) | MR D C K HAZARIKA | 29-11-2022 | To | 29-11-2022 |
| 17) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
| 18) | MR S DAS | 28-11-2022 | To | 29-11-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,28th November 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.APP.),
FROM ITEM NOS.1-35), ALONG WITH THE
FOLLOWING MATTERS]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------------------------|---|---|---|---------------------|
| WITHDRAWAL | | | | |
| 52 | Bail Appln./3088/2022 B/O | NURJAMAL SK., Versus THE STATE OF ASSAM | MD. S ALOM MR. M S ALAM | PP, ASSAM |
| MOTION (BA) | | | | |
| 53 | Bail Appln./3203/2022 FIXED | NEKIB ALI Versus THE STATE OF ASSAM | MR. N C DAS MR R ALOM MR. H.K. DEORI | PP, ASSAM |
| BAIL HEARING (BA) | | | | |
| 54 | Bail Appln./2943/2022 FIXED. | ANIRBAN DAS Versus THE STATE OF ASSAM | MR. B CHAKRAVARTY MR. N BORO MS. A LALA | PP, ASSAM |
| 55 | Bail Appln./2997/2022 CONNECTED WITH ITEM NO 36 IN THE DAILY CAUSELIST. | HANIFUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM | MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN | PP, ASSAM |
| 56 | Bail Appln./3140/2022 WITH OFFICE NOTE, FIXED | DURLAV DUTTA Versus THE STATE OF ASSAM | MR D MEDHI | PP, ASSAM |
| BAIL HEARING | | | | |
| 57 | AB/3268/2022 FIXED | MOIDUL ISLAM Versus THE UNION OF INDIA AND ANR | MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK | DY.S.G.I. |
| ORDERS | | | | |
| 58 | CrI.Pet./1124/2022 FIXED | NABUL ISLAM @ NOBUL ISLAM Versus THE STATE OF ASSAM AND ANR. | MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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| | | | | |
|-----|---------------------|------------|----|------------|
| 1) | MR. A K TALUKDAR | 10-11-2022 | To | 30-11-2022 |
| 2) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
| 3) | MR. S K KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
| 4) | MS. S KEJRIWAL | 22-11-2022 | To | 30-11-2022 |
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| 9) | MR R GOENKA | 21-11-2022 | To | 30-11-2022 |
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| 13) | MR. R L YADAV | 25-11-2022 | To | 02-12-2022 |
| 14) | MS. K YADAV | 25-11-2022 | To | 02-12-2022 |
| 15) | MR D K MISHRA | 25-11-2022 | To | 02-12-2022 |
| 16) | MR D C K HAZARIKA | 29-11-2022 | To | 29-11-2022 |
| 17) | MR. J SARMAH | 28-11-2022 | To | 03-12-2022 |
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THE GAUHATI HIGH COURT AT GUWAHATI

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

[CRIMINAL AND CIVIL BENCH-I]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 19-10-2022 TO 22-12-2022 (RELATING TO CRIMINAL BENCH(CRL.A., FROM ITEM NOS.36-70),AND CIVIL BENCH (MAC.APP), FROM ITEM NOS. 23-45),ALONG WITH THE FOLLOWING MATTERS]

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|------------------|---|--|--|---|
| ADMISSION | | | | |
| 25 | Crl.Pet./1031/2022 FIXED | UNION OF INDIA Versus TEJINDER SINGH | MR. S C KEYAL | MR. N SHARMA B K SINGHA |
| ORDERS | | | | |
| 26 | I.A.(Crl.)/755/2022 WITH LCR 1 FILE, B/O in Crl.Pet./1003/2022 WITH Crl.Pet./1003/2022 | TARUN KR NANDY AND ANR Versus THE STATE OF ASSAM AND ANR TARUN KR NANDY AND ANR Versus THE STATE OF ASSAM AND ANR | MR B P BORAH MR P J DUTTA MR R S RONGHANG MR B P BORAH MR P J DUTTA MR R S RONGHANG A KALITA | PP, ASSAM MR A TEWARI (r-2) MS G DUGAR (r-2) MS. C DUTTA (r-2) MS. K HAZARIKA (r-2) MS. D SHARMA (r-2) MS. M BAISHYA (r-2) PP, ASSAM |
| 27 | Crl.Pet./832/2022 FIXED | SHAYDA MABIYA KHATUN Versus THE STATE OF ASSAM AND ANR | MR. K BHATTACHARJEE MR. O K SHRESTHA MR. M SAIKIA MS B TALUKDAR MS. A BARMAN | PP, ASSAM |
| 28 | Crl.Pet./892/2022 FIXED | AIJUL HAQUE Versus THE STATE OF ASSAM AND ANR | MR A SHARMA | PP, ASSAM |
| 29 | Crl.Pet./1033/2022 FIXED | MADHUPRIYA DASGUPTA AND ANR Versus THE STATE OF ASSAM AND ANR | MR. D HUSSAIN MR. R A MAZUMDER | PP, ASSAM |
| 30 | Crl.Pet./1062/2022 FIXED | BOKUL CHANDRA BARMAN AND ANR Versus THE STATE OF ASSAM AND ANR | MR P KATAKI MRS R BEGUM MS. M DEVI | PP, ASSAM |

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LEAVE NOTE OF ADVOCATES FOR 28/11/2022

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| 2) | MR J SHARMA | 21-11-2022 | To | 20-12-2022 |
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| 18) | MR S DAS | 28-11-2022 | To | 29-11-2022 |



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

| Sr.No. | Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|--------|-------------|--------------|---------------------|---------------------|
|--------|-------------|--------------|---------------------|---------------------|

ORDERS

| | | | | |
|---|---|---|--------------------------|---------------------------------------|
| 7 | I.A.(Civil)/3519/2022 (CONNECTED WITH ITEM NO. 2 IN THE DAILY CAUSE LIST) in MACApp./25/2015 | PRANJAL BARMAN and 2 ORS Versus UNITED INDIA INSURANCE CO LTD and 2 ORS | MR. A LAL MR A BRAHMA | MR. A J SAIKIA (R-1) MR. U K DUTTA |
|---|---|---|--------------------------|---------------------------------------|

HEARING

| | | | | |
|---|--|--|--|-----------|
| 8 | Crl.A./133/2011 PART-HEARD, BY SLIP | DIPEN RAJKONWAR Versus STATE OF ASSAM | MR.J HANDIQUE MR.P J SAIKIA MR.A K GUPTA | PP, ASSAM |
|---|--|--|--|-----------|

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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[For Monday,28th November 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 19-10-2022 TO 22-12-2022
(RELATING TO CRIMINAL BENCH(CRL.REV.P.),
ALONG WITH THE FOLLOWING MATTERS]**

| Sr.No. Case Number | Main Parties | Petitioner Advocate | Respondent Advocate |
|---------------------------|---------------------|----------------------------|----------------------------|
|---------------------------|---------------------|----------------------------|----------------------------|

WITHDRAWAL

| | | | | |
|----|----------------------|---|---|-----------|
| 41 | AB/3512/2022 B/O. | SIKANDAR ALI AHMED AND ANR Versus THE STATE OF ASSAM | MR. S MUNIR MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM | PP, ASSAM |
|----|----------------------|---|---|-----------|

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